

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 210**

**(IB)-460/ND/2021**

**IA- 6197/2023, Contt. Pett. 46/2023, IA- 4288/2023**  
**IA-3794/2023, IA-2410/2023, IA-2412/2023**

**IN THE MATTER OF:**

**Morari Commercial Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**Unik Bazar Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant**

: Adv. Sanyam Khetarpal in IA-6197/2023, Adv. Ankur Gupta in IA-3794/2023, Adv. Sanyam Khetarpal, Adv. Prakriti Anand

**For the Court  
Commissioner**

: Adv. Kohika Gaur

**For the Respondent**

: Adv. Amandeep Mehra, Adv. Naveen Kumar R-7 in IA-4288/2023 & Contt. Pett.-46/2023, Kartik Malhotra for R-11 in Person in Cont.Pet./46/2023, Adv. Mayanr Mittal, Adv. Amit Kaka, Alka Goyal for R-8 & R-12

**For the  
Commissioner of  
NOIDA**

: Adv. Yashasvi Virendra, Adv. A. Virendra Mishra, Adv. Avijeet Negi, Adv. Gitika Dixit

**For the RP**

: Adv. Rishi Singhal, Adv. Dinesh, Adv. Shubham, Adv. Komal R-10 in contt. Pett. 46/2023

**For the Suspended  
Director**

: Adv. Sajal

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.05.2024.

**Sd/-**  
**(COURT FFICER)**